

आयकर अपीलीय अधिकरण “एच” न्यायपीठ मुंबई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
“H” BENCH, MUMBAI

माननीय श्री पवन कुमार गदाले, न्यायिक सदस्य एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।
BEFORE HON’BLE SHRI PAVAN KUMAR GADALE, JM AND
HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM
(Hearing Through Video Conferencing Mode)

आयकर अपील सं./ I.T.A. No.975/Mum/2019

(निर्धारण वर्ष / Assessment Year: 2013-14)

Mr. Khushroo Noshir Lakdawalla 7, Dulwich Mansion 224, J. Dadaji Road, Tardeo Mumbai-400 007.	बनाम/ Vs.	ITO-Ward-19 (2)(2) 1 st & 2 nd Floor, Matru Mandir Tardeo, Nana Chowk Grant Road, Mumbai-400 007.
स्थायी लेखासं./जी आइ आर सं./PAN/GIR No. AAAPL-5694-B		
(□ पीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)

Assessee by	:	Ms. Neha Paranjape-Ld. AR
Revenue by	:	Shri Gurbinder Singh-Ld.DR

सुनवाई की तारीख/ Date of Hearing	:	10/03/2021
घोषणा की तारीख / Date of Pronouncement	:	10/03/2021

आदेश / O R D E R

Manoj Kumar Aggarwal (Accountant Member)

1. At the time of hearing, the learned counsel for assessee submitted that the assessee has opted to settle the dispute under Direct Tax *Vivad Se Vishwas Scheme (VSV Scheme), 2020* for the year under consideration and therefore, seek withdrawal of the appeal. The Ld. DR did not raise any objection.
2. In view of foregoing, the appeal stand dismissed as withdrawn with a liberty to assessee to seek restoration of the appeal in case the

aforesaid declaration filed under the scheme is not accepted, for whatever reasons.

3. The appeal stand dismissed as withdrawn.

Order pronounced in the open court on 10th March, 2021.

Sd/-

Sd/-

(Pavan Kumar Gadale)

(Manoj Kumar Aggarwal)

न्यायिक सदस्य / **Judicial Member**

लेखा सदस्य / **Accountant Member**

मुंबई Mumbai; दिनांक Dated : 10/03/2021
Sr.PS, Jaisy Varghese

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT– concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

आदेशानुसार/ BY ORDER,

**उप/सहायक पंजीकार (Dy./Asstt.Registrar)
आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.**